

HIGH COURT FOR THE STATE OF TELANGANA : HYDERABAD

MAIN CASE No: TAKEN UP W.P(PIL).No.14 of 2023

PROCEEDING SHEET

S. No.	DATE	ORDER	OFFICE NOTE
01.	10.10.2023	<p style="text-align: center;"><u>CJ & NVSK, J</u></p> <p style="text-align: center;"><u>TAKEN UP W.P(PIL).No.14 of 2023</u></p> <p>This public interest litigation has been registered on the basis of communication dated 15.09.2023 addressed to this Court and pertains to implementation of comprehensive “Crop Insurance Scheme” which covers all types of losses faced by the farmers in the State of Telangana.</p> <p>As per the averments made in the communication dated 15.09.2023 addressed to this Court, it is stated that Telangana is the only State in the country where the farmers are denied any type of crop insurance scheme and the State Government is not even implementing the Central Government Scheme namely Pradhan Mantri Fasal Bima Yojana (PMFBY) and has opted out of the same. It has further been stated in the communication that crops around 2.23 lakh acres were damaged in the month of March, 2023 and last week of April, 2023.</p> <p>It is further stated that instead of making payment into crop insurance scheme, the State Government is making payment of</p>	Transferred to i/o folder, before corrections, if any.

compensation to the tune of Rs.10,000/- per acre.

In view of aforesaid submission, the writ petition (PIL) is admitted for hearing.

Rule nisi. Call for records.

Notice returnable in four (04) weeks.

Mr. Gadi Praveen Kumar, learned Deputy Solicitor General of India accepts notice on behalf of respondent Nos.1 and 2.

Mr. Mohd. Arif Wali, learned Assistant Government Pleader for Services-III accepts notice on behalf of respondent No.3.

Mr. Ram Prasad Teegala, learned Government Pleader for Finance, Information and Technology and Planning Department accepts notice on behalf of respondent No.4.

Issue notice to respondent Nos.5, 6, 7 and 8.

Learned counsel for respondent Nos.1, 2, 3 and 4 pray for and are granted six (06) weeks' time to enable them to file counters.

List after six (06) weeks.

CJ (AAJ)

NVSK, J

KL